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Title: Regarding release of special grant to Telangana -laid.

**DR. G. RANJITH REDDY (CHEVELLA):** Finance Commission is a constitutionally mandated body and its recommendations are core for fiscal federalism. Recommendations of FC are sacrosanct and GOI implement its recommendations.

15th FC observed that during 2020-21 no State should get less than total amount of devolution and estimated revenue deficit grants be received in 2019-20. It found decline in sum of tax devolution and revenue deficit grant for Telangana in 2020-21 when compared to 20 19-20. Reassessed tax devolution and revenue deficit grant for 20 19-20 for Telangana is 18,964 crores and in 2020-21 it is 18,241 crores and hence there is less devolution. To make up this shortfall, 15th FC has recommended Special Grant of 723 crores. We are at the end of FY 2020- 21, but so far GOI has not taken any decision to transfer this amount to Telangana.

Hence, I request GOI to immediately release Special Grant of 723 crores recommended by 15th FC to Telangana.

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